

Sixteenth Lok Sabha

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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Papers to be laid on the Table.

Shri Piyush Goyal.

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL):
Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Rural Electrification Corporation Limited and the Ministry of Power for the year 2017-2018.

[Placed in Library, See No. LT 7192/16/17]

(2) Memorandum of Understanding between the NTPC Limited and the Ministry of Power for the year 2017-2018.

[Placed in Library, See No. LT 7193/16/17]

(3) Memorandum of Understanding between the Hindustan Copper Limited and the Ministry of Mines for the year 2017-2018.

[Placed in Library, See No. LT 7194/16/17]

(4) Memorandum of Understanding between the National Aluminium Company Limited and the Ministry of Mines for the year 2017-2018.

[Placed in Library, See No. LT 7195/16/17]

(2) A copy of the Notification No. S.O.997(E) (Hindi and English versions) published in Gazette of India dated 30th March, 2017, regarding modification in the Schedule III, mentioned therein, of the Coal Mines (Special Provisions) Act, 2015 under sub-section (3) of Section 31 of the said Act.

[Placed in Library, See No. LT 7196/16/17]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-

- (i) Notification No. L-1/18/2010-CERC published in Gazette of India dated 8th May, 2017, containing corrigendum to the Notification No. L-1/18/2010-CERC dated 12th April, 2017.
- (ii) The Central Electricity Regulatory Commission (Communication System for inter-State transmission of electricity) Regulations, 2017 published in Notification No. L-1/210/2016-CERC in Gazette of India dated 29th May, 2017.

[Placed in Library, See No. LT 7197/16/17]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): Madam, I beg to lay on the Table a copy of the Aircraft (Fifth Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R.1156(E) in Gazette of India dated 20th December, 2016 under Section 14A of the Aircraft Act, 1934, together with an explanatory note.

[Placed in Library, See No. LT 7198/16/17]

... (*Interruptions*)

वस्तु मंत्रालय में राज्य मंत्री (श्री अजय टमटा) : मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) केन्द्रीय रेशम बोर्ड अधिनियम, 1948 की धारा 13 की उप-धारा (3) के केन्द्रीय रेशम बोर्ड (प्रशासनिक, लेखा और सामान्य संवर्ग पद) भर्ती नियम, 2015, जो 11 दिसम्बर, 2015 के भारत के राजपत्र में अधिसूचना सं0 सारका0नि0 963 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7199/16/17]

... (*Interruptions*)